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## (2024) 07 NCDRC CK 0055

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 346, 347, 2082 Of 2019

New Delhi Institute Of

**Management Studies** 

**APPELLANT** 

Vs

Shamaneshwaram & 2

Ors

**RESPONDENT** 

Date of Decision: July 23, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

• University Grants Commission Act, 1956 - Section 22

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: Dr. Bipin K Dwivedi, Ankit Aakash, Sunil Kumar

Final Decision: Dismissed

Judgement